

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.319

CA-251/2021

IN

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors.

....APPLICANT/PETITIONER

Vs.

M/s. Rattan India Finance Pvt. Ltd. & Ors.

....RESPONDENT

SECTION

U/s 241-242

Order delivered on 04.10.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr Manoj K Singh, Mr. Vijay K Singh Advocates

For the Respondent

: Mr. Kapil Sibal, Sr. Advocate, Mr. Arun Kathpalia,
Sr. Advocate, Mr. Vijayendra Pratap Singh,
Mr. Aditya Jalan, Ms. Ambareen Mujawar, Mr. Raghav
Chadha, Mr. Raghav Seth, Ms. Urvashi Misra, Mr. Anant
Narayan Misra, Advocates for R-2 to 12 & 15

ORDER

Heard the submissions made by the Counsel present at the time of hearing.

The matter is now posted to 29.10.2021 with the consent of counsels.

-Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sd-

(P.S.N PRAŠAD)
MEMBER (JUDICIAL)